

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.10.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3951 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Uttat Gujarat VIJ Company Ltd. Vs. Pradeep Kumar Kabra	Anal S Shah
2.	I.A. No. 3956 of 2022 in I.A. No. __ of 2022 in Comp. App. (AT) (Ins) No. 1131 of 2022	Anuj Gaur Vs. Som Resorts Pvt. Ltd. Through RP & Ors.	Hamza Tariq
3.	I.A. No. 3950 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	N.C. Goel & Anr. Vs. Piyush Infrastructure India (P) Ltd.	Rajiv K Garg
4.	I.A. No. 3970 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Make India Smart Pvt. Ltd. Vs. Safeway Insurance TPA Pvt. Ltd.	Davesh Bhatia
5.	I.A. No. 3974 of 2022 in Restoration Application No. __ of 2022 in Comp. App. (AT) (Ins) No. 739 of 2018	Shri Kishore Shanker Singapurkar Vs. Prime Soles Through It's Proprietor Sanjiv VIGG & Anr.	Manu Yadav
6.	I.A. No. 3973 of 2022 in I.A. No. __ of 2022 in Comp. App. (AT) (Ins) No. 163 of 2022	Central Railway CST Through Its Deputy Chief Engineer (C) Works Vs. D Thakkar Construction Pvt. Ltd. Through Resolution Professional	Shiva Lakshmi

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Assistant Registrar